

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS FOR

BUDGET SESSION

THURSDAY, MARCH 14, 2013

GOVERNMENT BUSINESS

1. National Anthem.
2. Address by the Governor under Article 176 of the Constitution of India.
3. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
4. Shri P. Tynsong, Minister in-charge, Parliamentary Affairs to move:-
“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current Session”.
5. The Speaker to announce the names of Members nominated by him to the Panel of Chairman under Rule 9(1).
6. Shri Clement Marak, Minister in-charge Food & Civil Supplies to lay the Notification No.SUP.55/96/295 dt. 14.12.2012 regarding the Meghalaya Consumer Protection (Amendment) Rules, 2012.
6. Obituary References.

*Shillong,
the 13th March, 2013.*

*Secretary,
Meghalaya Legislative Assembly.*